

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(31) T.C.P.74/397-398/(MB)/2013
CA 321/2013

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 11.06.2018

NAME OF THE PARTIES: Mr. Christian McFarlane
V/s.
M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398 of the Companies Act, 1956.

ORDER

1. The Learned Representatives of both the sides are present.
2. On the request of both the sides seeking 4 weeks time to file duly signed Settlement Deed of the rival sides. Granted.
3. The matter is adjourned to **19.07.2018.**

SD/-

M.K. SHRAWAT.
Member (Judicial)

11.06.2018.
Aah/Suresh